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Title : Need to enact a legislation for the welfare of domestic helps and workers in the country.

SHRI MANICKA TAGORE (VIRUDHUNAGAR): In India around 92 million people are working as domestic workers. They are not being properly paid for their work and they are compelled to work for more hours for a very meagre amount and their job is also not guaranteed. The Domestic Workers Associations have also been started in many States and are functioning with different names and fighting for their causes since 1985.

I request through you Madam Speaker, that Central Government should take some initiatives to mitigate the problems of domestic workers and bring legislation to protect their interests and to ensure them proper remuneration so that they may be freed from all kind of atrocities/discriminations. The same view may also be placed before the ensuing 2011 ILO conference by our Indian Government for the welfare of the Indian domestic workers.